

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

WP No. 20069 of 2026

(ANUJ SHARMA Vs UNION OF INDIA AND OTHERS)

Dated : 24-06-2026

Shri Yamak Sharma - Advocate for the petitioner [P-1].

Shri Arpan Jain - Govt. Advocate for the respondent/State.

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Learned counsel for the respondent no.2 prays for time to file reply in the matter.

Learned counsel appearing for respondent no.6-10 prays for time to file *vakalatnama* within two days.

Considered.

Learned counsel for the respondent no.2 as well as respondent no.6-10 shall file their reply within three weeks.

List this matter immediately after three weeks.

(SANDEEP N. BHATT)  
JUDGE